Annexure-VI

Name of the corporate debtor: **AL SUDERSHAN CONSTRUCTION COMPANY LIMITED**; Date of commencement of Liquidation: 28-08-2023;

List of creditors as on:15-11-2024 List of **Operational Creditors (Other than Workmen, Employees and Government)**

(Amount in ₹)

S No	Name of the Creditor	Identification No.	Details of		Details of claim admitted								Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount Covered by Security Interest	Whether Security Interest Relinquished (Yes/No/NA)	Details of Security Interest	Amount Covered by Guarantee	Whether related party? (Yes/ No)	% voting share in CoC, if Applicable					
			Total	-	-		-		-	-		-	-	-	-	-	

KALVAKOLANU MURALI KRISHNA PRASAD
Liquidator,
M/s. AL SUDERSHAN CONSTRUCTION COMPANY LIMITED (In Liquidation)
Reg No. IBBI/IPA-001/IP-P00967/2017-2018/11588

Kalvakolanu Murali Krishna Prasad
IBBI Regn.No IBBI/IPA-001/IP-P00967 /2017-2018/11588
INSOLVENCY PROFESSIONAL